

The following table shows the results of the regression analysis for the dependent variable "Number of children in the household" (N = 1,000). The independent variables are "Age of the head of household" and "Gender of the head of household". The results are presented in the following table:

Figure 1. The effect of the concentration of the *Agrobacterium* suspension on the transformation efficiency of *Agrobacterium* strains.

1. *Phragmites australis* (Cav.) Trin. ex Steud.

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the β phase of the polymer. The β phase is the more ordered phase and is characterized by a higher density and a higher melting point than the α phase. The β phase is the more stable phase and is the one that is observed in the solid state. The α phase is the less ordered phase and is characterized by a lower density and a lower melting point than the β phase. The α phase is the less stable phase and is the one that is observed in the solid state.

[illegible]

Robert Thompson, Jr. Condition: G-1, Eastern Engineer, 1910
 1911, 1912, 1913, 1914, 1915, 1916, 1917, 1918, 1919, 1920, 1921, 1922, 1923, 1924, 1925, 1926, 1927, 1928, 1929, 1930, 1931, 1932, 1933, 1934, 1935, 1936, 1937, 1938, 1939, 1940, 1941, 1942, 1943, 1944, 1945, 1946, 1947, 1948, 1949, 1950, 1951, 1952, 1953, 1954, 1955, 1956, 1957, 1958, 1959, 1960, 1961, 1962, 1963, 1964, 1965, 1966, 1967, 1968, 1969, 1970, 1971, 1972, 1973, 1974, 1975, 1976, 1977, 1978, 1979, 1980, 1981, 1982, 1983, 1984, 1985, 1986, 1987, 1988, 1989, 1990, 1991, 1992, 1993, 1994, 1995, 1996, 1997, 1998, 1999, 2000, 2001, 2002, 2003, 2004, 2005, 2006, 2007, 2008, 2009, 2010, 2011, 2012, 2013, 2014, 2015, 2016, 2017, 2018, 2019, 2020, 2021, 2022, 2023, 2024, 2025, 2026, 2027, 2028, 2029, 2030, 2031, 2032, 2033, 2034, 2035, 2036, 2037, 2038, 2039, 2040, 2041, 2042, 2043, 2044, 2045, 2046, 2047, 2048, 2049, 2050, 2051, 2052, 2053, 2054, 2055, 2056, 2057, 2058, 2059, 2060, 2061, 2062, 2063, 2064, 2065, 2066, 2067, 2068, 2069, 2070, 2071, 2072, 2073, 2074, 2075, 2076, 2077, 2078, 2079, 2080, 2081, 2082, 2083, 2084, 2085, 2086, 2087, 2088, 2089, 2090, 2091, 2092, 2093, 2094, 2095, 2096, 2097, 2098, 2099, 2100, 2101, 2102, 2103, 2104, 2105, 2106, 2107, 2108, 2109, 2110, 2111, 2112, 2113, 2114, 2115, 2116, 2117, 2118, 2119, 2120, 2121, 2122, 2123, 2124, 2125, 2126, 2127, 2128, 2129, 2130, 2131, 2132, 2133, 2134, 2135, 2136, 2137, 2138, 2139, 2140, 2141, 2142, 2143, 2144, 2145, 2146, 2147, 2148, 2149, 2150, 2151, 2152, 2153, 2154, 2155, 2156, 2157, 2158, 2159, 2160, 2161, 2162, 2163, 2164, 2165, 2166, 2167, 2168, 2169, 2170, 2171, 2172, 2173, 2174, 2175, 2176, 2177, 2178, 2179, 2180, 2181, 2182, 2183, 2184, 2185, 2186, 2187, 2188, 2189, 2190, 2191, 2192, 2193, 2194, 2195, 2196, 2197, 2198, 2199, 2200, 2201, 2202, 2203, 2204, 2205, 2206, 2207, 2208, 2209, 2210, 2211, 2212, 2213, 2214, 2215, 2216, 2217, 2218, 2219, 2220, 2221, 2222, 2223, 2224, 2225, 2226, 2227, 2228, 2229, 2230, 2231, 2232, 2233, 2234, 2235, 2236, 2237, 2238, 2239, 2240, 2241, 2242, 2243, 2244, 2245, 2246, 2247, 2248, 2249, 2250, 2251, 2252, 2253, 2254, 2255, 2256, 2257, 2258, 2259, 2260, 2261, 2262, 2263, 2264, 2265, 2266, 2267, 2268, 2269, 2270, 2271, 2272, 2273, 2274, 2275, 2276, 2277, 2278, 2279, 2280, 2281, 2282, 2283, 2284, 2285, 2286, 2287, 2288, 2289, 2290, 2291, 2292, 2293, 2294, 2295, 2296, 2297, 2298, 2299, 2300, 2301, 2302, 2303, 2304, 2305, 2306, 2307, 2308, 2309, 2310, 2311, 2312, 2313, 2314, 2315, 2316, 2317, 2318, 2319, 2320, 2321, 2322, 2323, 2324, 2325, 2326, 2327, 2328, 2329, 2330, 2331, 2332, 2333, 2334, 2335, 2336, 2337, 2338, 2339, 2340, 2341, 2342, 2343, 2344, 2345, 2346, 2347, 2348, 2349, 2350, 2351, 2352, 2353, 2354, 2355, 2356, 2357, 2358, 2359, 2360, 2361, 2362, 2363, 2364, 2365, 2366, 2367, 2368, 2369, 2370, 2371, 2372, 2373, 2374, 2375, 2376, 2377, 2378, 2379, 2380, 2381, 2382, 2383, 2384, 2385, 2386, 2387, 2388, 2389, 2390, 2391, 2392, 2393, 2394, 2395, 2396, 2397, 2398, 2399, 2400, 2401, 2402, 2403, 2404, 2405, 2406, 2407, 2408, 2409, 2410, 2411, 2412, 2413, 2414, 2415, 2416, 2417, 2418, 2419, 2420, 2421, 2422, 2423, 2424, 2425, 2426, 2427, 2428, 2429, 2430, 2431, 2432, 2433, 2434, 2435, 2436, 2437, 2438, 2439, 2440, 2441, 2442, 2443, 2444, 2445, 2446, 2447, 2448, 2449, 2450, 2451, 2452, 2453, 2454, 2455, 2456, 2457, 2458, 2459, 2460, 2461, 2462, 2463, 2464, 2465, 2466, 2467, 2468, 2469, 2470, 2471, 2472, 2473, 2474, 2475, 2476, 2477, 2478, 2479, 2480, 2481, 2482, 2483, 2484, 2485, 2486, 2487, 2488, 2489, 2490, 2491, 2492, 2493, 2494, 2495, 2496, 2497, 2498, 2499, 2500, 2501, 2502, 2503, 2504, 2505, 2506, 2507, 2508, 2509, 2510, 2511, 2512, 2513, 2514, 2515, 2516, 2517, 2518, 2519, 2520, 2521, 2522, 2523, 2524, 2525, 2526, 2527, 2528, 2529, 2530, 2531, 2532, 2533, 2534, 2535, 2536, 2537, 2538, 2539, 2540, 2541, 2542, 2543, 2544, 2545, 2546, 2547, 2548, 2549, 2550, 2551, 2552, 2553, 2554, 2555, 2556, 2557, 2558, 2559, 2560, 2561, 2562, 2563, 2564, 2565, 2566, 2567, 2568, 2569, 2570, 2571, 2572, 2573, 2574, 2575, 2576, 2577, 2578, 2579, 2580, 2581, 2582, 2583, 2584, 2585, 2586, 2587, 2588, 25

1. John Luther Lee, Ch. Member, Born, aged about 45 years, husband of Charles M. Lee, 20R. 33, Palmer Colony, Orange, Miss.

Week: November Air Condition On, Storm Forecast At 7
A.M. 11/11 Sunday 1998

N. Krishna Kumar, Secy. Shri. Sri Ram, 1980 Street, 2nd Floor,
Rastanagar Railway Colony, Malviya Nagar, New Delhi-11
0016, India.

Group: Commodore Air Controller 1st, Marine Helicopter 1st
1st Regt. Seabees

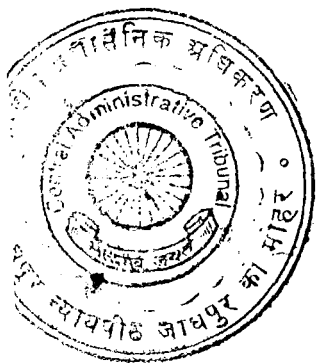
1. Standard G/O Sh. Issd. in Cash, said interest 40 years. Amount of Quarter No. 205, D.E. Railway Co's A. 1749. 1849.

Read "American Air Conditioner" by Jackson Lears in the
N.Y. Rev. of Books, 11/11/2010.

[illegible][illegible][illegible]

1. The first step is to identify the problem. In this case, the problem is that the company is not meeting its sales targets. The second step is to analyze the data. The third step is to develop a plan. The fourth step is to implement the plan. The fifth step is to evaluate the results.

1. *Prüfungsausschuss* (Prüfungsausschuss) ist ein Gremium, das die Aufgaben der Prüfungsausschüsse wahrnimmt.



A handwritten signature, possibly reading "J. A. ...".

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179

Technician Air Condition Helper Khalasi, Section Engineer (AC), N.W.
Rly., Srianganagar.

...Applicants

Mr. Kulkarni, Member, Council for the applicants.

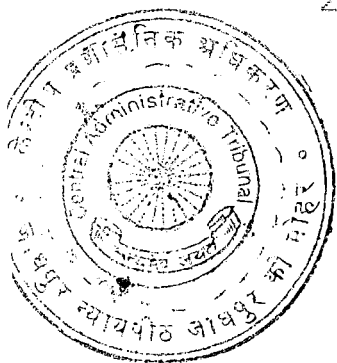
VERSUS

1. The Union of India, through the General Manager, North West Railway, Jaipur (Rail).
2. The Divisional Rail Manager, North West Railway, Bikaner.
3. Senior Divisional Electrical Engineer, North-West Railway, Jaipur.
4. Senior Divisional Personnel Officer, North-West Railway, Bikaner.
5. Section Engineer (AC), North-West Railway, Srianganagar (Rail).

...Respondents.

ORDER (oral)

Applicants who are presently working in the office of Section Engineer (AC), North-West Railway, Srianganagar, on the post of Technician Air Condition Gr. I & II, Air Condition Coach Attendant and Air Condition helper Khalasi, have filed this Original Application seeking a direction to the respondents for payment of over time allowance to the applicants from 1996.



2. The applicants submitted that they are discharging their duties of maintaining AC Coaches at the yards/washing lines or sidings lines of stations and also of escorting them in the trains. They are discharging the above responsibilities of escorting and maintenance of train AC Coaches as per the duty roster issued by the Department from time to time. The applicants have pleaded that they have been working for more than eight hours per day. Due to shortage of staff, the respondent Railway is working coaches for more than 340 hours in 24 days from this application. The applicants further pleaded that when

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have been discharging the above responsibilities for more than prescribed hours since 1996. The applicants ^{are} ~~are~~ working for more than 9 hours per day, they are entitled for overtime allowance under the existing orders as pleaded by the applicants. They have also pleaded that the Jaipur Division of the North-West Railway and other Divisions of North West Railway are making payment of over time allowance to its employees working on the post of Technician-I and Technician-II AC for discharging duties for more than prescribed hours.

3. Aggrieved by the denial of the payment of overtime allowance, the applicants have preferred the present Original Application.

4. I have carefully considered the request made by the applicants.

5. The applicants are directed to make individual detailed representation covering all the facts given in the present Original Application within a period of fifteen days from the date of receipt of a copy of this order to the respondent No. 1 i.e. the Divisional Railway Manager, North-West Railway, Dikar. The respondent No. 2 is directed to consider and dispose of the representations within a period of two months from the date of receipt of the representations of the applicants.

6. In view of the above, the present Original Application is disposed of. No order as to costs.

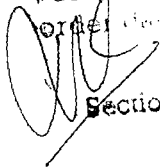


Karan Lal
Administrative Member

RCC
S. S. S. S.
23/7/07
Per-12. meetin. Add.

No. 120 to 124.
Dt. 25.7.07

Fert II and III destroyed
in my presence on 04-6-14
under the supervision of
Section officer (Record)
order dated 26-3-14


Section officer (Record)